

ITEM NO.801

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2290/2024

JIJO C GEORGE

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 06-08-2024 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s)

Mr. Atul Shankar Vinod, AOR

For Respondent(s)

Mrs. Mona K. Rajvanshi, AOR (mentioned by)

Mr. Adarsh Upadhyay, AOR

UPON being mentioned the Court made the following
O R D E R

List on 23.09.2024.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR CUM PS

(POONAM VAID)
COURT MASTER (NSH)